

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-OCW-23/2020 )**

Mr. Devidas Damodar Sattarkar & 2 ors. ... Petitioners

***Versus***

State of Goa and 6 ors. ... Respondents.

Shri A. Monteiro, Advocate for the petitioners.

Ms. S. Kamat, Addl. Govt. Advocate for the respondent nos.1 to 4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 10<sup>th</sup> July, 2020.**

P.C.

Ms. S. Kamat, the learned Additional Government Advocate, appears for the respondent nos.1 to 4. Notice is yet to be served on the respondent nos. 5 to 7.

Post the matter on 24.7.2020.

**DAMA SESHADRI NAIDU, J.**

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